

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2014 & IA No. 280 of 2014
&
Appeal No. 214 of 2014 & IA No. 334 of 2014

Dated: 9th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

Appeal No. 168 of 2014 & IA No. 280 of 2014

In the matter of :

PTC India Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Tarun Johri for R.2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL

Appeal No. 214 of 2014 & IA No. 334 of 2014

In the matter of :

PTC India Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Ms. Rita Kumar for
Mr. Sakesh Kumar for R-1

Mr. Tarun Johri for R.2

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for PSPCL

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **07.04.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson